Title: Regarding Notice of Motion of Privilege

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I have given a privilege motion.

MR. SPEAKER: We will come to it after the Calling Attention.

SHRI HANNAN MOLLAH: It will be a long time.

MR. SPEAKER: Long wait; I cannot help you.

...(Interruptions)

SHRI P. KARUNAKARAN (KASARGOD): Sir, I call the attention of the Minister of Labour and Employment to the following matter of urgent public importance â\(\epsilon\)!

MR. SPEAKER: Mr. Mollah, if you want to raise that motion, I have admitted the motion.

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): What about our motion of privilege?...(Interruptions)

SHRI HANNAN MOLLAH: Sir, give me one minute, please...(Interruptions)

MR. SPEAKER: I have admitted it.

...(Interruptions)

SHRI HANNAN MOLLAH: At least, let me mention that our former Secretary-General of Lok Sabha, Mr. Subhash C. Kashyap had made very, very unfortunate and derogatory comments against the Chair and imputed motives, on 4th evening of August, 2005 on *Star News Channel*. I have collected all the material.

MR. SPEAKER: Okay; all right.

SHRI HANNAN MOLLAH: Sir, I think, it is a serious breach of privilege and it should be taken care of.

MR. SPEAKER: It is being examined.

SHRI HANNAN MOLLAH: It should be sent to the Privilege Committee. Thank you, Sir.

MR. SPEAKER: Now, Calling Attention -- Shri Karunakaran.